

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 114/7/NCLT/AHM/2017**

Coram:

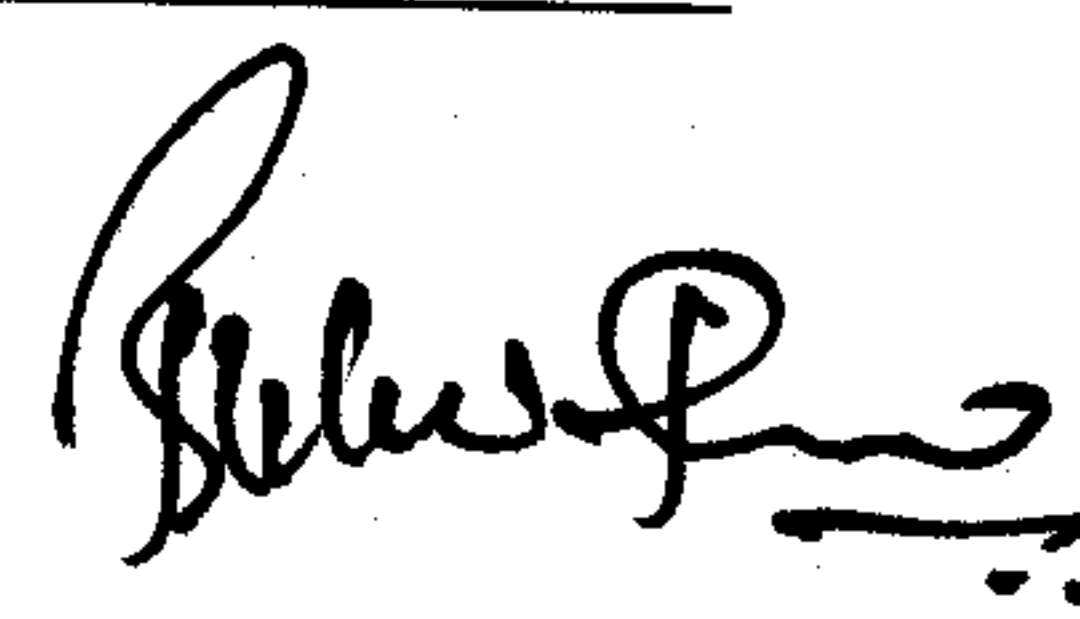
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Punjab National Bank.  
V/s.  
ABXL Retails (I) Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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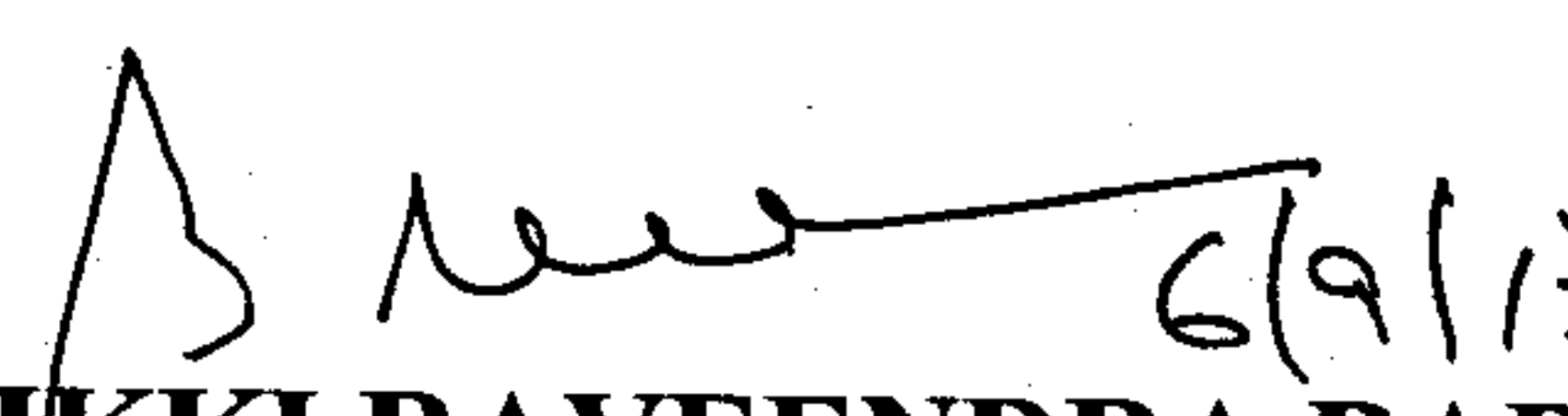
1.	Raju Kothari on behalf of Anip Gandhi	Advocate	Applicant PNB	
2.				

**ORDER**

Learned Advocate Mr. Anip Gandhi i/b Mr. Raju Kothari present for Financial Creditor. None present for Respondent.

Proof of dispatch of date of hearing on respondent filed.

For objection and for hearing List the matter on 13.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.